

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1301/2021

SARABJEET SINGH MOKHA

Appellant(s)

VERSUS

THE DISTRICT MAGISTRATE, JABALPUR & ORS.

Respondent(s)

Date : 29-10-2021 This appeal was called on for pronouncement of Judgment today.

For Appellant(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Pankaj Dubey, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Kunal Dubey, Adv.
Mr. Manish Kumar, Adv.
Mr. Mayank Nagar, Adv.
Ms. Reetika Gupta, Adv.
Ms. Ankita Tiwari, Adv.
Mr. Lakshay Mehta, Adv.
Mr. Akshat Kumar, Adv.

For Respondent(s) Mr. Saurabh Mishra, AAG
Ms. Ankita Chaudhary, Dy.AG
Mr. Sunny Choudhary, AOR

- 1 Hon'ble Dr Justice Dhananjaya Y Chandrachud pronounced the judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Vikram Nath and Hon'ble Mrs. Justice B.V. Nagarathna .
- 2 The Criminal Appeal is allowed in terms of the signed reportable judgment.
- 3 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)

A.R. -cum-P.S.

(Signed Reportable Judgment is placed on the file)

(SAROJ KUMARI GAUR)

Court Master